GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3636 ANSWERED ON:16.05.2006 ANGANWADI KARYAKARTI BIMA YOJANA Meghwal Shri Kailash

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of States in the country in which "Anganwadi Karyakarti Bima Yojana" is being implemented; and
- (b) the total number of workers and helpers in various States insured under such scheme, State-wise, particularly in Rajasthan?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) The "Anganwadi Karyakarti Bima Yojna" has been approved for implementation in all States/UTs across the country. However, the Scheme is optional for the target group i.e Anganwadi Workers & Helpers.
- (b) Total number of Anganwadi Workers and Helpers who have joined the Scheme, as intimated by the States/UTs, including Rajasthan, is given in the Statement annexed.

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3636 for 16.5.06 by Shri Kailash Meghwal regarding Anganwadi Karyakarti Bima Yojana.

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Anganwadi Workers
    and Helpers who
     have opted for
    the Scheme
1 ANDHRA PRADESH 95001
2 ARUNACHAL PRADESH Information not received
3 ASSAM 2880
4 BIHAR
          Information not received
5 CHHATISGARH 37686
6 GOA 1709
7 GUJARAT 46926
8 HARYANA 833
9 HIMACHAL PRADESH 10860
10 JAMMU & KASHMIR 9032
11 JHARKHAND 30588
12 KARNATAKA
             69376
13 KERALA 35478
14 MADHYA PRADESH 40988
15 MAHARASHTRA
               64497
16 MANIPUR 7767
17 MEGHALAYA
             1221
18 MIZORAM 255
19 NAGALAND 2768
20 ORISSA 39446
            13610
21 PUNJAB
22 RAJASTHAN
             62695
23 SIKKIM
          950
24 TAMIL NADU 29523
25 TRIPURA 7180
26 UTTAR PRADESH
                 30658
27 UTTARANCHAL 8767
28 WEST BENGAL 22004
29 A & N ISLANDS 252
30 CHANDIGARH 505
31 DELHI 7115
32 D & N HAVELI
33 DAMAN & DIU 95
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Total Number of

Sl.No STATE

34 LAKSHADWEEP 148

35 PONDICHERRY 868

TOTAL 681955